

SPECIAL BENCH ITEM NO. 129

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 06/ALD/2023

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	A S MECHTEC PVT. LTD. V/S ROC, KANPUR
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Rajesh Kumar Shaw, Adv.

: For the Petitioner

ORDER

Learned counsel for the Petitioner present.

Reply is awaited from the ROC and Income Tax Department.

Let the matter be listed on 12th April, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*